## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 38/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Acme Specialities

V/s.

Entire Ceramics Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. WASIFAHMEDIS, KADRI ADVOIGHTE OPERATIONAL WIS, Kadr

CREDITOR

2. HARMISH K.SHAN

Azrem

Ren

1844

## **ORDER**

Learned Advocate Mr. Wasif Ahmed S. Kadri present for Operational Creditor/Applicant. Learned Advocate Mr. Harmish Shah present for Respondent.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondent.

Learned Counsel for Respondent requested time to file objections.

Respondent shall file objections, if any, serving copy in advance.

List the matter on 20.07.2017 for objections, if any, and for hearing

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BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.